Written Answers

5. आजे राम नरेश यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खादो ग्रामोद्योग श्रायोग के ग्रंतर्गत ग्रामीण क्षेत्रों में कार्यरत श्रमिकों को सुख सुविधाएं उपलब्ध कराने के संबंध में उपाय सुझाने के लिए सरकार ने हाल ही में एक पैनल की नियुक्ति की है;

(ख) यदि हां, तो क्या यह भी सच है कि ग्रामीण क्षेतों में कार्य कर रहे इन अमिकों को इस सरकार द्वारा नियत की गई न्युनतम मजदूरी से कम मजदूरी का भुगतान किया जाता है;

(ग) क्या सरझार पैनल को सिफा-रिशें प्राप्त होने तक ग्रंतरिम व्यवस्था के रूप में उन्हें तत्काल न्यूनतम मजदूरी का भुगतान किए जाने के संबंध में ग्रनुदेश जारी करने का विचार रखती है; ग्रौर (घ) यदि नहीं, तो इसके क्या कारण हैं?

उद्योग मंत्री (श्री ग्रजीत सिंह) : (क) सरकार ने खादी के उत्पादन में कार्यरत भिन्न-भिन्न खादी संस्थानों के श्रमिकों की सेवा शर्तों की जांच करने के लिए एक उच्च अधिकार प्राप्त समिति नियुक्त करने का निर्णय किया है । यह देखा गया है कि इन श्रमिकों की नियुक्ति खादी ग्रौर ग्रामोद्योग ग्रायोग द्वारा नहीं की जाती ।

(ख) इन श्रमिकों को वेतन खादी संस्थानों द्वारा दिया जाता है जो स्वैच्छिक संगठन है जिनके वेतनमान झौर सेवा शतौं इत्यादि के सम्बन्ध में अपना संवि-धान और नियम लागू होते हैं ये पंजी ति संस्थान हैं, झतः इनका एक झलग कानूनी अस्तिस्व है और खादी और प्रामोधीग झायोग इन संस्थानों के सेवा मामलों में हस्तक्षेप नहीं करता। इन श्रमिकों को दिये जाने वाले वेतन के सम्बध में सूचना सहज उपलब्ध नहीं है क्योंकि खादी और ग्रामोद्योग ग्रायोग से वित्तीय सहायता पाने वाले ऐसे संस्थानों की संख्या लगभग 31000 है।

(ग) और (घ) जो, नहीं। ऊपर "ख" के उत्तर को देखते हुए प्रश्न नहीं उठता । तथापि, के० वी० ग्राई० सो० उत्तर प्रदेश खादी संस्थानों से अनुरोध कर रही है कि उत्तर प्रदेश दुकान प्रधिनियम के लाभ उनके श्रमिकों को भी दिये जाएं। के० वी० ग्राई० सो० खादो को विक्री में इन संस्थानों के लाभ में वृद्धि करने के बारे में विचार कर रहा है। इन उपायों से श्रमिकों को लाभ होगा।

Discovery i of oil in Jaisalmer district of Rajasthan

6. SHRI BHUVNESH CHATURVEDI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) whether there is any positive indication t_0 strike oil in the Jaisalmer district of Rajasthan;

(b) if so, what are the results of recent drilling in the region by Oil India Limited; and

(c) by when the production is likely to commence at commercial level?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) Exploration is being carried out both by Oil and Natural Gas Commission and Oil India Ltd. in Rajasthan. In, two wells *viz*. Ghotaru well No. 2 (by ONGC) and Tanot-2 (by Oil India Ltd.) in Jaisalmer Basin, there were indications of oil during testing, but these were not commercial strikes of oil.

(b) So far, four exploratory wells have been drilled by Oil India Ltd. in Tanot and Ramgarh area in the Jaisalmer district of Rajasthan. Of these, 3 wells have been drilled in the Tanot area, nn < i the fourth in the Ramgarh. So far, all the wells have given indications of gas. Currently, a well is under drilling at Dande-wala, where also indications of gas are

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seen. The well is still to be completed and tested.

(c) The question of commencement of oil production does not arise at this stage. Commencement of commercial production of natural ga_s will depend upon the likely investments for utilisation of such gas.

Hiring of private helicopters by CIL

7. SHRI NARESH C. PUGLIA; Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that the Coal India Limited have hired private helicopters for their officers to visit Western Coalfield areas;

(b) whether it is a fact that these areas are not approachable by car;

(c) since when the helicopters have been put to use together with fare per hour or per day and who are the officers authorised to use these helicopters;

(d) what is the daily and monthly expenditure incurred on hiring these helicopters; and

(e) what is the total number of helipads constructed for the expenditure incurred on their construction?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MIN-ISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN); (a) Coal India has not hired any private helicopter for their officers to visit Western Coalfield areas. However, Coal India has hired one helicopter from M/s. Pawan Hans Ltd., a Public Sector Undertaking, and has stationed it at Nagpur.

(b) The areas are approachable by car also, but to reach many of the mines and other installations by car will take considerable time.

) The helicopter has been hired by CI since 15-4-1988. The charges are for L as under: —

Monthly fixed Hourly charges

From 15-4-88 Rs. 8, 73, 100/- Rs. 6, 555/-From 15-4-89 Rs. 7, 98, Rs. 12, 742/- Normally, the Chairman and Directors of CIL, CMDs and Directors of Subsidiary Companies and visiting dignitaries are authorised to uSe the helicopter. It is also used for meeting; mergencies.

to Questions

(d) Actual expenditure incurred on hiring Pawan Han_s helicopter is as under: —

1988: 89 - Rs. 1, 17, 87, 946/-1989-90 - Rs. 1, 54, 27, 100/-

(e) Total number of helipads construc ted in WCL is 9.

A isum of R_s . 4, 93, 142|. has been incurred on construction of these helipads.

Electrification of villages in Andhra Pradesh and Tamil Nadu

8. SHRI TALARI MANOHAR: Will the Minister of ENERGY be pleased to state.

('a) what is the number of villages in Andhra Pradesh and Tamil Nadu which have not so far been electrified;

(b) whether the targets fixed in these States during the last two years have been achieved: arid

(c) if not, what are the reasons therefor?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI A'RIF MOHD. KHAN): (a) As per available information, at the end of February, 1990, 52 and 18 villages remain to be electrified in the State of Andhra Pradesh and Tamil Nadu respectively.

Ob) The targets fixed in these two states during the last two years have been achieved.

(c) Does not arise.

Suspension of further purchase of Airbus A-320 Aircraft

9. SHRI TALARI MANOHAR: Will the Minister of CIVIL AVIATION be pleased to state;